

**THE HYDERABAD STATE APPROPRIATION (No. 2)
ACT, 1951.**

No. XVI of 1951.

C O N T E N T S.

SECTIONS.

1. Short title.
2. Issue of Rs. 9,71,40,000 out of the Consolidated Fund of the State of Hyderabad for the year 1950-51.
3. Appropriation.

Schedule.

***THE HYDERABAD STATE APPROPRIATION (No. 2)
ACT, 1951.**

No. XVI OF 1951.

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated fund of the State of Hyderabad for the service of the year ending on the 31st day of March, 1951.

Whereas in view of the provisions contained in Article 266 and in clause (3) of Article 212-A of the Constitution of India it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Hyderabad for the service of the year ending on the 31st day of March, 1951 ;

It is hereby enacted as follows :—

1. This Act may be called the Hyderabad State Appropria- Short title.
tion (No. 2) Act, 1951.

2. From and out of the Consolidated Fund of the State of Issue of Rs.
Hyderabad there may be paid and applied sums not exceeding 9,71,40,000
those specified in column 3 of the Schedule amounting in the out of the
aggregate to the sum of nine crores, seventy-one lakhs and forty Consolidated
thousand rupees towards defraying the several charges coming Fund of the
in course of payment during the year ending on the 31st day of State of
March, 1951, in respect of the services specified in column 2 of Hyderabad
the Schedule. for the year
1950-51.

3. The sums authorised to be paid and applied from and Appropria-
out of the Consolidated Fund of the State of Hyderabad by this tion.
Act shall be appropriated for the services and purposes expressed
in the Schedule in relation to the year ending on the 31st day of
March, 1951.

SCHEDULE.

Sl. No.	Services and Purposes	SUMS NOT EXCEEDING		
		Charged on the Consolidated	Other expenditure to be met out of the Consolidated Fund.	Total
1	2	3		
1	Forests	1,94,000	1,94,000
2	Registration	3,000	3,000
3	Motor Vehicles Tax	1,00,000	1,00,000
4	Exchange and Remittance	30,000	30,000
5	Tour expenses of H.E.H. and Military Secretary	6,000	..	6,000
6	Political Charges	63,000	63,000
7	Pension and Compassionate Allowances	50,00,000	50,00,000
8	Mansabs, Imteyazis and Special Allowances	2,01,000	2,01,000
9	Courts	2,16,000	2,16,000
10	Police	1,77,000	1,77,000
11	Religious Affairs	4,60,000	4,60,000
12	Irrigation	78,000	78,000
13	Printing	63,000	63,000
14	Industrial Research Laboratory	1,00,000	1,00,000
15	Transfers from Famine Reserve	17,57,000	17,57,000
16	Miscellaneous	79,21,000	79,21,000
17	Charities and Donations	64,000	64,000
18	Sales Tax	46,000	46,000
19	Capital Outlay on Irrigation Works	32,43,000	32,43,000
20	Do Roads	14,70,000	14,70,000
21	Do Buildings	18,00,000	18,00,000
22	Do Nizamsagar Development Works	36,000	36,000
23	Do City Improvement Board Works	9,00,000	9,00,000
24	Do Commutation of Pensions and Mansabs	10,65,000	10,65,000
25	Repayment of Debt.	7,21,47,000	..	7,21,47,000
	Total	7,21,53,000	2,49,87,000	9,71,40,000